

(15)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-12-2020 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER :  
PETITION NUMBER : IBA/1455/2019  
NAME OF THE PETITIONER(S) : EASYACCESS FINANCIAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : SHARAVAN INFRAS PVT LTD  
UNDER SECTION : SEC 7 RULE 4 OF IBC, 2016**  
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**ORDER**

Learned Counsel Mr. R.R. Pradheep for the Applicant is present.

Counsel for the Applicant states that compromise settlement proposal has been offered by the Respondent.

List the matter on **29.01.2021** for reporting settlement, failing which, matter will be taken up for hearing.

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**